Print

Defective Case Register from 2026-10-31 to 2026-10-31

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/33381/2026	RATIKANTA MOHAPATRA	2026-10-31	1. Whether 1st or 2nd.....bail application not mention. 2. Synopsis and averments of the petition mismatch (Govt. employees)
2	D-WP(C)/51400/2026	MOHAMMED RIAZ	2026-10-31	1.Paragraph 9 of the W.P filled twice. 2. At page 28 not marked as Annexure-4 and at Page 31 not marked as Annexure-5
3	D-CRLA/32978/2026	ARIJEET MISHRA	2026-10-31	1.Index not page marked.2.Name of informant -cum-aunt of victim appearing in 1st page and page 78 of judgement be redacted.
4	D-ABLAPL/33457/2026	SANJAYA KUMAR PANIGRAHI	2026-10-31	1. The words similar types of may be removed from Reference certificate.
5	D-WP(C)/51566/2026	TARANI KANTA BISWAL	2026-10-31	1. Page nos 88 to 92 not legible.
6	D-WP(C)/51559/2026	AMIT KUMAR NATH	2026-10-31	Bar member welfare of Rs.50/- not paid.
7	D-BLAPL/33326/2026	PRASANNA KUMAR DAS	2026-10-31	1. Reference certificate is not correctly furnished. 2. A.fee is deficient on Rejection order.
8	D-BLAPL/33433/2026	TUKUNA KUMAR MISHRA	2026-10-31	1. 2nd bail application not mention in reference certificate. 2. Informant/victim signature be redacted from the F.I.R. copy.
9	D-BLAPL/33299/2026	BIJAY KUMAR BEHERA	2026-10-31	1. Details of the Petitioner as mentioned in the Cause Title is not matching with the V. nama
10	D-MACA/51012/2026	ADAM ALI KHAN	2026-10-31	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
11	D-TRP(C)/51436/2026	SANJIT KUMAR DAS	2026-10-31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
12	D-WP(C)/51474/2026	SUDHASHREE PASAYAT	2026-10-31	1.In Cause title and Prayer it is prayed for direction to opp.4(Tahasildar Pipili) who is not party to the paetition.
13	D-WP(C)/51326/2026	ANUP KUMAR MOHAPATRA	2026-10-31	Rule-8 of Orissa High Court PIL Rules not complied.
14	D-CRLMC/32748/2026	ARUPANANDA GOSWAMY	2026-10-31	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the Informant to be Redacting from the para no.3.
15	D-WP(C)/51457/2026	SARBESWAR SAHOO	2026-10-31	Provision Of Law Not correctly Furnished On Top Of Cause Title. 10.II.Subject Code incorrectly Mentioned
16	D-WP(C)/51597/2026	ITISHREE TRIPATHY	2026-10-31	10.II.Subject Code incorrectly Mentioned i) Copy not served toCGST.
17	D-WP(C)/51685/2026	PRAFULLA KUMAR MOHAPATRA	2026-10-31	14-NOT PROPERLY INDEXED.

18	D-ABLAPL/33396/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-10-31	1. Unredacted F.I.R. copy be filed in sealed cover
19	D-CRLA/32438/2026	SIDHANT MOHAN PATTANAIK	2026-10-31	Reference certificate not correctly mentioned in petition.
20	D-WP(C)/51446/2026	LAXMIKANTA MOHANTY	2026-10-31	Page 21is not legible
21	D-WP(C)/51321/2026	BIKRAM CHANDRA GHADEI	2026-10-31	1.In Declaration under affidavit and Sl 5 of the affidavit, no of paragraphs not furnished.
22	D-WP(C)/51594/2026	ASWINI KUMAR DASH	2026-10-31	i) Page nos. 17 t0 19 21 25 27 and 31 not neat and legible.ii) Typed copy of page no. 35 filed 2 times in petition.
23	D-WP(C)/51667/2026	SUKANTA KUMAR MISHRA	2026-10-31	Page nos.24 26 and 28 not legible.
24	D-CRLMC/33413/2026	ASUTOSH TRIPATHY	2026-10-31	1. Name of the opp. party not correctly furnished in Synopsis, Date chart, cause title and page no.4. 2. 6.VI.Receipt Showing Serv.copy To Vigilance not Filed.
25	D-ARBP/50846/2026	BADRINARAYAN PANDA	2026-10-31	1. Copy of Trial Court Judgement / Order agreement not filed
26	D-CRLMC/33405/2026	SARAT KUMAR JENA	2026-10-31	1. Age and Father name of the petitioner No.3 not mentioned in cause title
27	D-WP(C)/50855/2026	ASWINI KUMAR DASH	2026-10-31	i) Page no. 4 is missing.ii) Page no. 11 is repeated.iii) Page nos 18 to 21 24 26 28 30 32 not legible.
28	D-CRLMC/33255/2026	SURYA NARAYAN BISWAL	2026-10-31	1. Synopsis and Date chart not alphabetic paginated in Index.2. Date of impugned order under Annexure-1 does not tally with Index and petition.
29	D-WP(C)/51170/2026	SOURAV DAS	2026-10-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not correctly furnished.
30	D-BLAPL/33415/2026	BIGYAN KUMAR SHARMA	2026-10-31	1. Reference certificate not properly submitted.
31	D-WP(C)/51545/2026	ADAM ALI KHAN	2026-10-31	Opp.Party No.1(Minor) has not been represented through Legal Guardian.
32	D-CRP/50106/2026	PRAFULLA KUMAR KAR	2026-10-31	Question of Maintainability.
33	D-WP(C)/51572/2026	SANDHYARANI PANI	2026-10-31	1. Fathers name not furnished Sl. no.2 in Affidavit. 2. Annex-11 filed but not mentioned in Index.
34	D-WP(C)/51799/2026	KRISHNA CHANDRA SAHU	2026-10-31	1.Annexure-3 not properly page marked in Index,as per record.
35	D-WP(C)/51626/2026	SANGRAM JENA	2026-10-31	1. Annexure-5 and 8 not properly legible.
36	D-ABLAPL/33286/2026	DHANANJAYA MUND	2026-10-31	1. The No. of Criminal antecedent is to be furnished
37	D-WP(C)/51391/2026	NIRANJAN PANDA	2026-10-31	1. Documents filed in the middle of the petition be annexed. 2. Petition not properly paginated. 3. Age of the petitioner mismatch in cause title and Affidavit. 4. Annexures not paginated. 5. Representation at Annexure-5 not bear the

				signature of the petitioner. 6. Paragraphs no wrongly mentioned in declaration of the Affidavit.
38	D-ABLAPL/32805/2026	BANSHIDHAR SATAPATHY	2026-10-31	1. Annexure 1 2 3 and 4 not properly Marked in the Petition copy. 2. Name of the Victim/Informant be redacted in F.I.R. Copy.
39	D-MACA/50059/2026	SUBHASIS MOHAPATRA	2026-10-31	further SR after furnish valuation with c fee payble
40	D-BLAPL/33331/2026	LOKESH GOURAV MOHARANA	2026-10-31	1.Reference certificate is not correctly furnished.
41	D-WP(C)/51687/2026	SANKARSAN SAHOO	2026-10-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per mentioned in Index MAC No.1387/ 2021 not filed.
42	D-WP(C)/51619/2026	SANGRAM JENA	2026-10-31	1. Annexure-5 and 8 not partially legible
43	D-WP(C)/51464/2026	KRISHNA CHANDRA SAHU	2026-10-31	1.Synopsis and date chart not alphabetically paginated
44	D-CONTC/50890/2026	ADV.	2026-10-31	i) Occupation , Father name and address of the deponent mentioned in Affidavit not tally with C.T.ii) Wp(c) no. 15906 /2026 not mentioned in Reference certificate.
45	D-WP(C)/51396/2026	NIRANJAN PANDA	2026-10-31	1. Page marking done upto page 43 and done other page and annexures 2. Put up for S.R there after
46	D-CRLMC/33266/2026	BIBHU PRASAD DAS	2026-10-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of NBW(A) under Annexure-1 does not tally with Synopsis,Date chart and petition.2.Date of show cause notice under Annexure-2 does not tally with Index and para-4 of the petition.3 Age of the deponent in both affidavit does not tally with cause title.
47	D-BLAPL/33264/2026	MAHES DAS	2026-10-31	ndex be rectified as per petition and Book Mark also.
48	D-ABLAPL/33298/2026	BIDYALOK MOHAPATRA	2026-10-31	1. Copy is not served 2. The words similar type of may be removed from Reference certificate.
49	D-WA/52007/2026	SANGRAM KUMAR SINGH	2026-10-31	Copy not served on Union of India
50	D-WP(C)/51801/2026	BRAJA MOHAN SARANGI	2026-10-31	1. In Affidavit, Sl no 3 information not furnished.
51	D-WA/50150/2026	DEBASHIS TRIPATHY,A.G.A	2026-10-31	Para no wrongly mention in grounds.
52	D-WP(C)/51465/2026	KRISHNA CHANDRA SAHU	2026-10-31	1.Synopsis and date chart not alphabetically paginated.
53	D-ABLAPL/33256/2026	SARBESWAR SAHOO	2026-10-31	Annx-2 is not page marked
54	D-BLAPL/33461/2026	KULDEEP MOHANTY	2026-10-31	1. Name of the Victim/Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover
55	D-ABLAPL/33339/2026	SAHASRANSU SOURAV	2026-10-31	1. page No.7 and 11 are not legible properly.

56	D-CRLMC/33353/2026	LINGARAJ MOHANTY	2026-10-31	1. C.Copies of F.I.R,Charge sheet and Cognizance order to be filed.
57	D-WP(C)/51599/2026	ARUPANANDA GOSWAMY	2026-10-31	i) Deponent not signed in Affidavit.
58	D-WP(C)/51726/2026	LAXMIKANTA MOHANTY	2026-10-31	Page 23 not properly scanned.
59	D-RSA/41301/2026	SANTOSH SAMANTRAY	2026-10-31	1.Court Fee Rs.14835/- Payable,Claiming for exemption.Caste Certificate Not Filed. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid.
60	D-WP(C)/51841/2026	SHYAM SUNDAR TRIPATHY	2026-10-31	1.Address of petitioner no. 11 not correctly furnished.2.Annexure-3 and 4 not properly tagged.
61	D-CONTC/51581/2026	ADV	2026-10-31	Period of Delay 68 days.Limitation petition not filed
62	D-ABLAPL/33258/2026	JAYANTA KUMAR MAJHI	2026-10-31	I)Name of the School of the Victim mentioned in page no.9 and page 11 to be redacted.
63	D-CRLA/33171/2026	PUSPAMITRA MOHAPATRA	2026-10-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up SR after redacting the name of informant/ victim / their details to be redacted from Annex-1 and 2.
64	D-CONTC/41852/2026	KULADA NANDA DAS	2026-10-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 410 days.Limitation petition not filed
65	D-BLAPL/33303/2026	ASHOK KUMAR BEHERA	2026-10-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. Name of Petitioner No. 1 has not been mentioned in the V. nama. 3. Petitioner No. 2 has not signed the V. nama
66	D-CONTC/41851/2026	KULADA NANDA DAS	2026-10-31	1. Period of Delay 348 days delay.limitation petition not filed.
67	D-WP(C)/51686/2026	DIPTI RANJAN MOHAPATRA	2026-10-31	1. Address of the petitioner PO/ PS in cause title not tally with in Affidavit.
68	D-ABLAPL/33453/2026	NIRANJAN PANIGRAHY	2026-10-31	Index be page marked. 2) Provision of law is incorrect. 3) Affidavit is incomplete (declaration not filed)
69	D-CONTC/51470/2026	BIBHUTI BHUSAN SWAIN	2026-10-31	1.Contemnor no.1 should not be made party as direction not issued against him for Compliance.
70	D-WP(C)/51376/2026	SANJAY KUMAR PATRA	2026-10-31	1. Synopsis and date chart not alphabetically paginated.
71	D-CRLA/33133/2026	BIKRAM CHANDRA	2026-10-31	Put up SR after redacting the name of Informant/Victim/Relatives from Entire

		GHADEI		petition and Annexures. Complete FIR to be filed.
72	D-WP(C)/51132/2026	SUBHRANSU BHUSAN MOHANTY	2026-10-31	i) Date mentioned in last line of para -4 of the petition not tally with annexure-2.
73	D-BLAPL/33464/2026	DIBYA JYOTI SAHOO	2026-10-31	1. Whether 1st or 2nd.....bail application not mention
74	D-CONTC/51408/2026	SUVASHISH PATTANAIK	2026-10-31	1.Direction issued to Tahasildar, opp.5 in WP(C).Hence Addl.tahasildar who was not a party in WP(C) should not be made contemnor.2.Though Annx2 addressed to Tahasildar,in Para no.5 it is averred that C.copy submitted to Addl.tahasildar.
75	D-RSA/49314/2026	AMIT PRASAD BOSE	2026-10-31	Address of Rs. No-4 and 5 not furnished in the Memo of Appeal.
76	D-ABLAPL/33443/2026	SUSIL KUMAR PATTNAIK	2026-10-31	Name,address,mobile No. of the victim/informant be redacted from annx-1
77	D-WP(C)/50261/2026	SIDHARTH SHANKAR PADHY	2026-10-31	i) Date and Annexures mentioned in prayer of the petition is mismatched. ii) Date mentioned in sl. no. 13 of the petition , Index and Book mark not tally with Annexure-5.
78	D-WA/51588/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-10-31	1. C. copy of order filed without page no 3 in wp (c) Put up for SR after removal of defect.
79	D-RVWPET/51534/2026	SAROJA KANTA SAMAL	2026-10-31	i) petitioner and op no. 2 in RVWPET are not party in wp (c). ii) OP no. 1 4 to 7 in wp (c) are not made party iN RVWPET. 2. i) petitioner and op no. 2 in RVWPET are not party in wp (c). ii) OP no. 1 4 to 7 in wp (c) are not made party in RVWPET. iii) District of op no. 3 and 4 not furnished in cayuse title. iv) Put up for SR after removal of defects.
80	D-MACA/50058/2026	SUBHASIS MOHAPATRA	2026-10-31	1. Period of Delay 61 days 2. Court Fee Rs. 11450/ payble , not paid,
81	D-WP(C)/51618/2026	SANGRAM JENA	2026-10-31	1. Annexure-8 not properly legible.
82	D-CRLMC/33265/2026	PRADEEP KUMAR DAS	2026-10-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.3 in V.nama does not tally with cause title.2. Date of order in Annexure-3 to be corrected in Book mark.
83	D-CRLREV/33048/2026	RAMANI KANTA PATTANAIK	2026-10-31	Name of Informant/Victim and their details to be redacted from petition and Annex-2 thereafter put up SR.
84	D-WP(C)/51399/2026	SARAT CHANDRA MEKAP	2026-10-31	1. Annexure-3 7 not attested
85	D-CRLA/32229/2026	JYOTIRMAYA SAHOO	2026-10-31	Code not indicated in index.
86	D-WP(C)/51329/2026	ANUP KUMAR BOSE	2026-10-31	1.Paragraphs not mentioned in declaration. 2.Page No.47-50 59 and 72 not legible.
87	D-CRLMC/33334/2026	BHOJARAJ SETH	2026-10-31	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Age of the deponent in affidavit does not tally with cause title.
88	D-MACA/50151/2026	NAYAN BEHARI DAS	2026-10-31	1.Period of Delay 61 days
89	D-ABLAPL/33329/2026	BIKASH CHANDRA PARIJA	2026-10-31	i)In the Affidavit ,Occupation not properly mentioned. ii)Page nos.12 and 19 are not legible
90	D-ABLAPL/33505/2026	BISHWARANJAN SAHU	2026-10-31	i)GR case no.not mentioned and Name of pending Court not properly mentioned in CT and prayer portion. .ii) Criminal antecedent of the petitioner not furnished.
91	D-WP(C)/51413/2026	BINI MISHRA	2026-10-31	10.I.Subject Code Not Furnished .
92	D-CRLMC/33311/2026	MANAS KUMAR CHAND	2026-10-31	1. Annexures-1 2 and 4 disclosing the name of Informant/Victim be kept in cover.Put up for further S.R.
93	D-WA/51587/2026	SASWAT DAS,A.G.A	2026-10-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-BLAPL/33409/2026	PRADIPTA BEURA	2026-10-31	1. Annexure-3 and 4 interchange in petition copy.
95	D-BLAPL/33493/2026	GOKULANANDA SAHU	2026-10-31	Paging of Book Mark is wrong as per Index. 2)Unredacted copy of Annx-1 be filed in sealed cover
96	D-WP(C)/51858/2026	SUDEEPTA KUMAR SINGH	2026-10-31	14-NOT PROPERLY INDEXED. Address of Petitioner not properly mentioned.
97	D-CMP/50843/2026	SUBRAT KUMAR NAYAK	2026-10-31	1.Father name of Opp.7 not mentioned.2.Petitioner name mentioned as Iswar Sasmal wheareas he signed in V.nama and affidavit as Isawr Ch sasmal.
98	D-CRLA/32239/2026	MANASI MOHAPATRA	2026-10-31	1.Relative of victim appearing in page 63 be radacted.
99	D-ABLAPL/33463/2026	DIBYA JYOTI SAHOO	2026-10-31	1. Vernacular certificate has not been furnished and Point 5 of the Affidavit is not correctly mentioned.
100	D-WP(C)/51440/2026	NIRANJAN PANDA	2026-10-31	Documents filed in the body of the petition be annexed. 2) Annx--6 is missing.3) All annxs be page marked.4) Book Mark be corrected accordingly.
101	D-WP(C)/51466/2026	SOUBHAGYA SWAIN	2026-10-31	1.In Declaration of Main petition and I.A.CRLMP mentioned appears incorrect.2.Description of Document under Annx.8 and 9 incorrect.
102	D-CONTC/51242/2026	ADV.	2026-10-31	Period of Delay 237 days delay.Limitation petition not filed
103	D-CONTC/51119/2026	ADV.	2026-10-31	1.Only opp.4 in WP(C) should be made contemnor as direction issued against him.
104	D-MACA/50120/2026	PABITRA KUMAR NAYAK	2026-10-31	statutory deposit made, date of jt wrong at being aggrieved, court fee payble not furnished, further SR
105	D-BLAPL/33306/2026	SATYAM DAS PATTANAIK	2026-10-31	1. Index is not paginated properly. 2. The name and address of the victim and her relations name may be redacted from petition and

				F.I.R.copy. 3.The unredacted F.I.R.copy and Rejection order may be kept in sealed cover.
106	D-BLAPL/33332/2026	SANJIB KUMAR BHANJADEO	2026-10-31	1. The word similar may be removed from Reference certificate. 2. C.Copy or Free copy of Rejection order is not filed.
107	D-BLAPL/33283/2026	AMLAN SHAKTI PAUL	2026-10-31	1. No. of criminal antecedent is to be furnished in the Reference certificate. 2. G.R.case No. furnished in the Cause Title and petition does not tally with that of Rejection order. 3. The surname of father of the petitioner mentioned in Rejection order does not tally with that of Cause Title. 4.The name of the victim and her relations name may be redacted from F.I.R copy. 5. The unredacted copy of the F.I.R. and Rejection order may be kept in sealed cover.
108	D-WP(C)/51390/2026	NIRANJAN PANDA	2026-10-31	1. Documents filed in the middle of the petition be annexed. 2. Petition not properly paginated. 3. Age of the Petitioner mismatch in cause title andAffidavit. 4. Paragraph nos. not mention in declaration of the Affidavit. 5.Annexures not properly paginated. 6. Representation at Annexure-5 not bear the signature of the petitioner.
109	D-WP(C)/51727/2026	LAXMIKANTA MOHANTY	2026-10-31	Page 32 not properly scanned.
110	D-CONTC/51282/2026	NABEEN KUMAR RATH	2026-10-31	1.Nomenclature not furnished on top of V.nama
111	D-WP(C)/51579/2026	TARANANDA PATTANAYAK	2026-10-31	i) Page no. 16 31 to33 40 43 45 47 48 50 51 53 60 and 92 not neat and legible.ii) Annexure -8 not properly page marked in Index.
112	D-CRLMA/32629/2026	ASHUTOSH MOHANTA	2026-10-31	i) Petitioners and ops in CRLMC are not made party in CRLMA. II) Reference certificate not furnished. iii) Page no . 2 c. copy of order not in proper place. iv) Petitioners are not executed in v. nama. Put up for SR after removal of defects
113	D-CRLMC/33343/2026	SIDDHARTH PRASAD MISHRA	2026-10-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Page no.45 not properly placed on record.
114	D-CMP/50904/2026	MAHESWAR MOHANTY	2026-10-31	10.II.Subject Code incorrectly Mentioned
115	D-BLAPL/33472/2026	BIJAY KUMAR BEHERA	2026-10-31	Annx-3 is not legible
116	D-WP(C)/51834/2026	DIGANTA DAS	2026-10-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-ABLAPL/33335/2026	DEEPAK GOCHHAYAT	2026-10-31	i)Name of Pending Court not mentioned in CT.ii) P.S case no. not properly furnished in Prayer portion.
118	D-WP(C)/51578/2026	SIDDHANT SARANGI	2026-10-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Details Address of the petitioner Nos. 10 and 11 not furnished in cause title.

119	D-CRLMP/33267/2026	SRINIBASH SATAPATHY	2026-10-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration
120	D-EXP/51542/2026	SOUBHAGYA KUMAR RATH	2026-10-31	C.copy of order under Anx-1 not filed.Put up for SR after filing of c. copy of order under Anx-1.
121	D-ABLAPL/33430/2026	PRAMODA KUMAR MISHRA	2026-10-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
122	D-WP(C)/51275/2026	SIDHARTH SHANKAR PADHY	2026-10-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Prayer of main petition not signed by filing Advocate
123	D-WA/51585/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-10-31	wp (c) no not correctly furnished in being aggrieved.
124	D-WP(C)/51452/2026	NIRANJAN LENKA	2026-10-31	Regarding maintainability of the writ petition the matter appears to be P.I.L in nature.
125	D-ABLAPL/33315/2026	SHIBANI SHANKAR PRADHAN	2026-10-31	1. Annexure 1 is not attested.
126	D-CRLMC/33323/2026	GAGAN BIHARI SINGH	2026-10-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration of I.A.2. Copy of charge sheet to be filed
127	D-CONTC/51822/2026	ADV.	2026-10-31	Code Not correct
128	D-ABLAPL/33382/2026	SIDDHARTHA SAMAL	2026-10-31	1. Whether 1st or 2nd.....A.bail application not mention.
129	D-WP(C)/51388/2026	NIRANJAN PANDA	2026-10-31	1. Documents filed in the middle of the petition be annexed. 2.Petition not properly paginated. 3.Age of the petitioner mismatch in cause title and Affidavit. 4. Paragraphs no. not mention in declaration. 5. Annexures not properly paginated. 6. Representation at Annexure-5 not bear the signature of the petitioner
130	D-WP(C)/51489/2026	KANANBALA ROY CHOUDHURY	2026-10-31	In index Anx-4 not page marked.
131	D-BLAPL/33196/2026	SANTOSH KUMAR MAHANTY	2026-10-31	In annexure-2 Sessions-Cum-Special Judge case no. does not tally with the C.T ,Prayer and Petition.
132	D-WP(C)/51662/2026	SUBRAT KUMAR DAS	2026-10-31	Synopsis and date chart not page marked.
133	D-WP(C)/51320/2026	AMIT PRASAD BOSE	2026-10-31	10.II.Subject Code incorrectly Mentioned
134	D-ABLAPL/33320/2026	SEJAL NAYAK	2026-10-31	i)Reference Certificate not perfectly furnished.
135	D-WP(C)/51620/2026	SANGRAM JENA	2026-10-31	1. Annexure -5 and 8 not partially legible
136	D-BLAPL/33354/2026	LINGARAJ MOHANTY	2026-10-31	1.P.S. name of the petitioner mentioned in Cause Title does not tally with that of Rejection

				order
137	D-CONTC/51745/2026	KARUNA KAR DAS	2026-10-31	1. Code Not Indicated. i) Year of the wp(c) no. and date of order not correctly mentioned on the top of the Index.
138	D-WP(C)/51392/2026	NIRANJAN PANDA	2026-10-31	1. Documents filed in the middle of the petition be annexed. 2. Age of the petitioner mismatch in cause title and affidavit. 3. Petition not properly paginated. 4. Annexure not paginated. 5. Annexure-5 (Representation) has not been bear the signature of the petitioner. 6. Paragraph no. wrongly mentioned in declaration of the Affidavit.
139	D-CRLMP/33322/2026	PULAKESH MOHANTY	2026-10-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Reference Certificate (CRLMP) not correctly furnished.2. Nomenclature of the case(CRLMP) affidavit in para-5 and I.A.in para-1 not correctly furnished.
140	D-WP(C)/51560/2026	MANMAYA KUMAR DASH	2026-10-31	20-VERNACULAR CERTIFICATE NOT FURNISHED. Legible copy of Page nos.12 15 and 16 to be filed.
141	D-CONTC/51206/2026	ADV.	2026-10-31	i) W.A. no. mentioned in prayer of the petition not correct.
142	D-BLAPL/33282/2026	AMLAN SHAKTI PAUL	2026-10-31	1. The name and address of the victim and her relations name may be redacted fro F.I.R copy,Charge sheet, Depositions and Medical Report. 2. The unredacted copy of the same may be kept in sealed cover
143	D-CRLMP/33337/2026	SARAT KUMAR JENA	2026-10-31	1. Page nos.17 to 21 not neat and legible
144	D-WP(C)/51711/2026	SWADHIN KESARI SINGH	2026-10-31	1.Synopsis and date chart not alphabetically paginated.
145	D-BLAPL/33478/2026	SANKET TRIVEDY	2026-10-31	year of GR case no. not mentioned in the C.T. 2)Name,address,mobile No. of the victim/informant be redacted from annx-1
146	D-WP(C)/51398/2026	RANJIT MOHANTY	2026-10-31	1. In Declaration under affidavit, no. of paragraphs wrongly furnished in both W.P and I.A 2. Annexure-3 to 5 not attested. 3. 10.I.Subject Code Not Furnished .
147	D-CRLA/33204/2026	JAGANNATH BHUYAN	2026-10-31	1. Period of Delay 22 delay, Limitation petition not filed. 2. Name of Victim/ Informant/ details to be redacted from petition there after put up SR.
148	D-CRLMC/33270/2026	SANTOSH KUMAR SAMANTARAY	2026-10-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for further S.R.